

## Declaration of Assets and Liabilities

Year 2023-24

I, **Shashi Bhushan Kumar**, son of **Shri Raj Kishore Sah**, aged 32 years,

belonging to **Bihar Legislative Assembly Secretariat Administrative Cadre** service

presently working as **Section Officer, Bihar Legislative Assembly, Patna** give herein

below the details of the assets (immovable, movable, bank balance, etc.) of myself, my

spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)
(i)	Cash	Rs. 20,000/-	Rs. 25,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,63,718/-	Rs. 87,482/-
(iii)	Bonds, Debentures and Shares in companies	Rs. 92,905/-	Rs. 76,092/-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF - Rs. 79,772/-	-
(v)	Motor Vehicles (details of make, etc.)	Royal Enfield Meteor Stellar Black Current Value- Rs. 1,80,000/-	-
(vi)	Jewellery (give details of weight and value)	20gms gold, 150gms silver	90gms gold, 200gms silver
(vii)	Other assets, such as values of claims / interests	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Shashi*

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2 Kattha land in Subhankarpur, Darbhanga. value as on 01/06/23 :- Rs 16,00,000/-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup> Feb, 2024
(a)	(i) Loans from Banks	Loan of Rs 7,40,000/- taken on 10/05/23 from HDFC bank, Exhibition Road, Patna.	Rs 5,91,529/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing	-	-

*Chaitu*

	with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CDEPK5409E	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YY)

Class/Group :-  (A/B/C)

Cader :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

*Shashi Bhushan Kumar*

Signature

Name of Employee: SHASHI BHUSHAN KUMAR

Designation: SECTION OFFICER

Department: Bihar Vidahn Sabha Secretariat

Place: Patna  
Date: 13/02/2024

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**